

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 103**

**C.P. (IB) /96(CH)2024**

**IN THE MATTER OF:**

**Janak Raj Gupta**

...

**Petitioner**

**Under Section: 94 IBC 2016**

**Order delivered on 22.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 30.07.2024.

Sd/-

**Court Officer**